

Hon'ble the Acting Chief Justice has been pleased to make

following amendments in the Roster w.e.f. 22.4.2013:-

1	DB-I (Civil & Green)	<p>Hon'ble the Acting Chief Justice Hon'ble Mr. Justice Rakesh Kumar Jain</p> <p>i. Writ Petitions – PIL including Human Rights & Green (Environmental & Pollution) ii. Letters Patent Appeal, Writ Petitions questioning the Vires of any statutory provisions and referred to DB cases relating to Labour & Industrial Disputes iii. Leave to Appeal iv. Fresh DB Parole matters (Except where the case is on the regular Board of other Hon'ble Bench or due to any other exigency) (Motion & Regular) v. Criminal Appeal (Regular)</p>
2	DB-II (Criminal & Civil)	<p>Hon'ble Mr. Justice Satish Kumar Mittal Hon'ble Mr. Justice Amol Rattan Singh</p> <p>i. Criminal Appeals and fresh applications for suspension of sentence (Except where appeal is on the regular Board of other Hon'ble Bench or due to any other exigency) ii. Letters Patent Appeal, Writ Petitions – HUID – Haryana & UT and questioning the Vires of any statutory provisions and referred to DB cases relating thereto iii. Writ Petitions in respect of Election matters, challenging the election process in relation to Parliament, Legislative Assemblies, Municipalities & Panchayats, disqualification of Members of the Legislative Assembly & Parliament and LPAs in relation thereto (Motion & Regular)</p>
3	DB-III (Criminal, Civil & Tax)	<p>Hon'ble Mr. Justice Hemant Gupta Hon'ble Ms. Justice Ritu Bahri</p> <p>i. Criminal Appeals and applications for suspension of sentence in the appeals, which are on the regular Board or dealt with ii. All Tax matters including LPA – Tax iii. The matter challenging the action of the Financial Institutions under the State Financial Corporations Act, 1951 and the Recovery of Debts due to Banks & Financial Institution Act, 1993 and Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 iv. Company Appeals v. All Service matters of Judicial Officers vi. Criminal Cases questioning the vires of any statutory provisions. vii. Civil Reference. (Motion & Regular)</p>
4	DB-IV (Criminal & Civil)	<p>Hon'ble Mr. Justice S.S.Saron Hon'ble Mr. Justice S.P.Bangarh</p> <p>i. Criminal Appeals and fresh applications for suspension of sentence (Except where appeal is on the regular Board of other Hon'ble Bench or due to any other exigency) ii. Appeal against acquittal iii. Contempt Appeals iv. FAO (Matrimonial and Guardian & Wards Act) v. Cases against order of Armed Forces Tribunal (Motion & Regular)</p>

5	DB-V (Criminal & Civil)	<p>Hon'ble Mr. Justice Rajive Bhalla Hon'ble Mrs. Justice Rekha Mittal</p> <ul style="list-style-type: none"> i. Criminal Appeals and applications for suspension of sentence in the appeals, which are on the regular Board or dealt with ii. Letters Patent Appeal, Writ Petitions questioning the Vires of any statutory provisions and referred to DB cases relating to Land Laws iii. Writ Petitions – Mines & Minerals, Village Common Land & Consolidation of Land Holdings iv. FAO (Matrimonial and Guardian & Wards Act) (Motion & Regular)
6	DB-VI (Criminal & Civil)	<p>Hon'ble Mr. Justice Ajay Kumar Mittal Hon'ble Mr. Justice Gurmeet Singh Sandhawalia</p> <ul style="list-style-type: none"> i. Criminal Appeals and applications for suspension of sentence in the appeals, which are on the regular Board or dealt with ii. All LPAs – (Except Labour & Industrial Disputes, Land Laws, Tax, General Misc., HUID – Punjab, Haryana & UT and Government Service) iii. Writ Petitions challenging Compulsory Acquisition of Land/Immovable Property including matters in respect of the change of land use. iv. Writ Petitions Questioning the Vires of any statutory provisions other than Labour & Industrial Disputes, Land Laws, Tax, General Misc., HUID – Punjab, Haryana & UT and Government Service v. Cases referred to DB except Labour & Industrial Disputes, Land Laws, Tax, General Misc., HUID – Punjab, Haryana & UT and Government Service vi. Tender Matters (Motion & Regular)
7	DB-VII (Criminal & Civil)	<p>Hon'ble Mr. Justice Surya Kant Hon'ble Mr. Justice R.P.Nagrath</p> <ul style="list-style-type: none"> i. Criminal Appeals and applications for suspension of sentence in the appeals, which are on the regular Board or dealt with ii. Criminal Contempt iii. Criminal cases referred to DB iv. FAO (FAM.CT.) v. FAO (Miscellaneous) vi. Writ Petitions – HUID – Punjab vii. Letters Patent Appeal, Writ Petitions questioning the Vires of any statutory provisions and referred to DB cases relating to Government Services, General Miscellaneous & HUID, Punjab viii. Writ Petitions – Central Administrative Tribunal (Motion & Regular)
8	DB-VIII (Criminal & Civil)	<p>Hon'ble Mr. Justice M.Jeyapaul Hon'ble Mr. Justice Inderjit Singh</p> <ul style="list-style-type: none"> i. Criminal Appeal upto the year 2010 where accused are in custody. ii. Appeal against acquittal (Regular) iii. Applications for suspension of sentence in the appeals, which are on the regular Board. iv. Leave to Appeal (Motion)

1	SB-I (Civil)	Hon'ble Mr. Justice T.P.S.Mann i. Regular Second Appeals ii. Civil Revision (IO & Others) iii. FAO (MACT) (Motion & Regular)
2	SB-II (Civil)	Hon'ble Mr. Justice A.N.Jindal i. Regular Second Appeals (Service) ii. FAO (Misc. II) iii. Civil Original iv. EFA, SAO, ESA, Probate & Arbitration v. Civil Revision (IO & Others) (Motion & Regular)
3	SB-III (Civil)	Hon'ble Mr. Justice Nawab Singh i. Regular Second Appeals ii. Civil Revision (IO & Others) iii. FAO (Misc. II) iv. EFA, SAO, ESA, Probate & Arbitration (Motion & Regular)
4	SB-IV (Civil)	Hon'ble Mr. Justice Jaswant Singh i. Regular Second Appeals ii. Civil Revision (Rent) iii. Civil Revision (IO & Others) iv. Transfer Petition (Motion & Regular)
5	SB-V (Civil)	Hon'ble Mrs. Justice Daya Chaudhary i. Regular Second Appeals ii. Civil Revision (IO & Others) iii. FAO (MACT) iv. EFA v. FAO (Misc. I) (Motion & Regular)
6	SB-VI (Civil)	Hon'ble Mr. Justice Rajan Gupta i. Regular Second Appeals ii. Civil Revision (Rent) iii. Civil Revision (IO & Others) (Motion & Regular)
7	SB-VII (Civil)	Hon'ble Mr. Justice K.Kannan i. RFA ii. FAO (MACT) iii. Civil Revision (Rent) iv. Civil Revision (IO & Others) (Motion & Regular)

ROSTER OF HON'BLE JUDGES SITTING IN HON'BLE DIVISION
BENCHES (MOTION & REGULAR CASES)

Sr No	Name of Hon'ble Judge	Categories
1	Hon'ble the Acting Chief Justice	Arbitration matters
2	Hon'ble Mr. Justice Satish Kumar Mittal	Writ Petitions – Labour & Industrial Disputes
3	Hon'ble Mr. Justice Hemant Gupta	Old Writ Petitions
4	Hon'ble Mr. Justice S.S.Saron	Criminal Appeals
5	Hon'ble Mr. Justice Rajive Bhalla	Old Writ Petitions
6	Hon'ble Mr. Justice Ajay Kumar Mittal	i. RSA ii. Civil Revision (Rent)
7	Hon'ble Mr. Justice Surya Kant	i. Liquidation matters (Liquidation cases will be taken up on every Wednesday, Thursday & Friday) (Motion & Regular) ii. Old Writ Petitions (Regular)
8	Hon'ble Mr. Justice M.Jeyapaul	Criminal Appeals
9	Hon'ble Mr. Justice Rakesh Kumar Jain	Old Writ Petitions
10	Hon'ble Ms. Justice Ritu Bahri	Old Writ Petitions
11	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	Old Writ Petitions
12	Hon'ble Mr. Justice R.P.Nagrath	Criminal Appeals
13	Hon'ble Mr. Justice S.P.Bangarh	Criminal Appeals
14	Hon'ble Mrs. Justice Rekha Mittal	Criminal Appeals
15	Hon'ble Mr. Justice Inderjit Singh	Criminal Appeals
16	Hon'ble Mr. Justice Amol Rattan Singh	Old Writ Petitions

Submitted for favour of confirmation.

Hon'ble the Acting Chief Justice

Sd/-
Acting Chief Justice
18/4

Sd/-
Registrar Judicial
18.4.2013